assistance is being made available to State Governments to assist the consumer cooperatives for setting up of Department Stores, large/small sized retail outlets, to the State Consumer Cooperative Federations for expansion and diversification of their business, assistance for rehabilitation to weak/sick consumer cooperative stores and setting up of consumer industries. The Central Government is also implementing a Central Sector Scheme for assisting Primary Agricultural Cooperative Society/Large Size Multipurpose Cooperative Society to undertake distribution of consumer goods in the rural areas.

The financial assistance for opening of Super Bazar is given to a cooperative societies registered under Cooperative Societies Act of different States and as such financial assistance is not available to any individual for opening of Super Bazar.

## Surprise Checks At FSD, Shaktinagar, Delbi

•323. SHRI BHEEKHABHAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to refer to Unstarred Question No. 8346 re : malpractices in FSD, Shaktj. nagar of FCI, Delhi on 23 April, 1984 and state :

(a) whether CBI has made surprise checks in the depots of FCI and at receipt point rail head Subzimandi, Shektinagar, Delhi;

(b) if so, the total number of such checks, raids made so far and number of persons held responsible, if any ;

(c) whether enquiry has been completed/ initiated against those erring officials working at rail head Subzimandi/FSD, Shaktinagar, Delhi; and

(d) if so, the details of enquiry report and action taken against the erring officers, if any ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) Yes, Sir.

(b) to (d). One surprise check by C.B.I.

was conducted on 25th April 1984. Two officials of FCI were found responsible for difference in weighment in respect of foodgrain stocks issued to a Fair Price Shop. In one case the difference was 16.5 kg. of rice and in the other 2.3 kg. of wheat. Disciplinary proceedings have since been initiated against these two officials for their negligence in weighment.

## Irrigation Projects of Tribal Sub Plan Areas of Madbya Pradesh

•325. DR. VASANT KUMAR PANDIT : Will the Minister of IRRIGATION be pleased to state :

(a) how many major and medium irrigation projects were formulated in tribal subplan areas of Madhya Pradesh State, the year from which they started and the progress achieved till June, 1984;

(b) whether the irrigation projects under tribal sub-plan are tardy in progress due to the State Government's failure to allot sufficient funds and priority to them ; and

(c) how many of the above projects have already been completed, how many will be completed in Sixth Plan and the targets in the Seventh Five Year Plan ?

THE MINISTER OF PLANNING AND IRRIGATION (SHRI P.C. SETHI) : (a) The available information is given in the Statement attached (See Cols. 41-46).

(b) The State Government have provided higher outlays for the tribal sub-plan projects compared to the approved outlays of the Sixth Plan. However, escalation of cost of the projects is affecting the progress.

(c) Nine medium projects have already been completed and two more are likely to be completed during the current plan period. The VIIth Plan of the State is yet to be finalised and as such it is not possible to indicate targets for completion.

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Details of Irrigation schemes in Tribal Sub-Plan Areas of Madhya Pradesh

3	Name of the	Esti-	Year	Year of	Expen-	Sixth	Aoti-	Total	Pot-	Poten-	Remarks	
ġ		mateo	10	comple-		rian			-1302	VIAL		
	(District)	cost	commence-	tion/	upto	outlay			al io	creat-		
			ment	Likely	1980		exp.		tri-	ed in		
				year of			upto		bal	tribal		
				comple-			1984		arcas	arca		
				tion .						upto 1983-84		
	ł											
1	2	3	4	<b>v</b> .	v	٢	<b>80</b>	0	10	11	21	
	-											
Major	9r											
1	1. Pairi (Raipur)	1900	IV Plan	ł	1085	281	225	72.9	48.5	31.3		
N	2. Thanwar (Mandla)	1525	ł	VII Plan	230	930	720	18.2	18.2	3.2		
<b>m</b>	3. Man (Dhar)*	3800	84-85 (Subject to availability of funds)	VII Plan	1	æ	229	16.1	16.1	ł		
4	4. Jobat (Dhar)*	2692	-op-	VII Plan	ł	æ	23	13.2	13.2	I		
						١	}					

Written Answers

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-	2		4	~	v	•	•	•	9	=	12
Medium	8										
-	1. Bijna (Raipur)	147	V Plan	80-81	133	80	13	1.2	1.2	1:2	Completed
4	2. Johilla (Shahdol)	210	V Plan	18-08	171	9	ង	1.3	1.3	1.3	ę.
Ę	Bichia (Mandla)	160	-op-	80-81	136	1	8	2.3	53	2.3	-op-
4	4. Majbgaon (Mandla)	169	ę	80-81	157	7	Ś	1.7	1:7	1.7	-op-
ŝ	5. Matiyari (Mandla)	1600	ı	VII Plan	78	562	556	10	10	Ĩ	
Ś	Barmandal (Dhar)	5	V Plan	81-82	ł	81	13	0.5	0.5	0.5	Completed
7.	Sakalda (Dhar)	198	1	83-84	2	8	æ	1.7	1.7	1.7	-do-
ø	Charborari (Jhabua)	83	V Plan	82-83	4	*	2	6.0	6.0	0.9	-do-
6	Modsagar (Jhabua)	170	ę	83-84	່ກ	120	147	1.3	1.3	1.0	Likely to be completed
IQ	10. Barunadi Phase-I (Bastar)	62	I	83-84	43	80	11	2.7	2.7	2.7	Completed
11.	11. Jbumka (Surguja)	<b>44</b> 0	I	84-85	202	169	235	2.9	2.9	2.9	-do-
12.	12. Banki (Surguja)	710	I	VII Plan	75	248	434	4.0	<b>0.4</b>	1.4	
Ц	13. Gunghuta -do-	2000	I	VII Plan	181	23	576 ,	0	9	Nil	
4	14. Dholward (Ratlam)	515	I	VII Plan	, 1 <b>09</b>	355	8	6.4	6.4	-	

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					, –	(+125)				completed	
16. Khamarpakat (Raigarh)	405	١	VII Plan	61	211	244	4.7	4.7	IIN		
17. Mand Diversion (Raigarh)	800	I	VII Plan	92	514	316	14.6	14.6	liz		
18. Dejla Dewda (Khargone)	1874	VI Plan	VII Plan	ł	I	- 362	12.1	12.1	Nil		
19. Barnai (Surguja)	400	VI Plan	<b>I</b> .	I	ł	35	2.4	2.4	IIN		
20. Mahan (Sidhi)	2442	VI Plan	ł	I	I	135	16.7	16.7	Nil		
21. Kararteda (Bastar)	2700	VI Plan	١	ł	ł	163	10	10	Nil	•	
- 22. Gej (Surguja)	996	VI Plan	۱	۰ <b>۱</b>	I	34	4.1	4.1	Nil		
23. Barchar (Surguja)	430	VI Plan	1	ł	I	772	2.5	2.5	IÏN		
Total :	26875			2895	4240	2895 4210 5405 236.8 212.4 (+125)	236.8	212.4	54.1		

•Working Group has recommended outlay for Man and Jorbat Rs. 100 and Rs. 50 lakhs respectively subject to availability of funds.

() Figures in bracket indicate funds from Deptt. of Mines.

Stands for : If more funds are available. je

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